

ITEM NO.32

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR. Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS. Respondent(s)

(I.R. and IA No.64857/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R. and IA No.67647/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 7738-7739/2023 (XI)

(I.R. and IA No.76832/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.76830/2023-EXEMPTION FROM FILING O.T.)

Date : 17-08-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Abhishek Kumar Singh, AOR
Ms. Pallavi Baghel, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Mohit Yadav, Adv.
Mr. Shahbaz Jameel, Adv.
Mr. Ashish Chaubey, Adv.
Mr. Shahbaaz Jameel, Adv.
Mr. Amit Pandey, Adv.
Mr. Kausar Raza Faridi, AOR

contd...

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 6316/2023 and SLP(C) No. 6720/2023

Respondent Nos. 1 to 3 are granted four weeks' time for filing counter affidavit.

SLP(C) No. 7738-7739/2023

Respondent No.1 in SLP(C) No.7738/2023 and 7739/2023 are granted four weeks' time to file counter affidavit.

As per office report, await service report in respect of respondent Nos.2-4 in SLP(C) No.7738/2023 and respondent Nos.2 and 3 in SLP(C) No.7739/2023. However, Ld. Advocate-on-record, Mr. Abhishek Kumar appears for respondent Nos.2 and 3 in SLP(C) No.7739/2023 and prays for time to file vakalatnama and counter affidavit. Be filed within four weeks.

List again on 21.09.2023.

H. SHASHIDHARA SHETTY
Registrar